## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA) No.554/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M.

Name	of the Company	Jalan Brothers Pvt.Ltd. 8	& Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

No one is present from the petitioners' side.

List it on 15/02/2018.

(Jinan K.R.)

Sd

Member (J)

(V.P.Singh) Member (J)

Sd